

**Break up of Applications for Advance Rulings in Customs, Central Excise and
Service Tax up to the month of December, 2020:-**

Opening Balance	:	94
Receipt during the month	:	03
Total	:	97
Disposal during the month	:	00
Closing Balance	:	97

Note:- Apart from the above cases two representations have been received against the Rulings which are as under:-

(i) Commissioner of Central Tax, Gandhidham has given representation against Rulings No. AAR/CE /01/ 2018 dated 16.03.2018 in respect M/s Welspun India Limited, Welspun House, 6th Floor, Kamala Mills Compound, Senapati Bapat Marg, Lower Parel (W), Mumbai-400013.

(ii) Commissioner of Customs, Chennai-II has given representation against Rulings No. AAR/44/Cus/02/2017 dated 31.03.2017 in respect of M/s ISHA Exim, P-586, Block-N, New Alipur, Kolkata, West Bengal-700053.